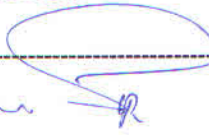



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 273/16	TP 245/17	Hearing	100/ 104	Hipe Transportation Infrastructure Ventures Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATISH JOHN SPJ Legal	Advocate for petitioner	
2.	BAVISHANKARA M	Advocate for Respondent	

Counsel for petitioner is present. He has filed affidavit. He has also filed synopsis.
For hearing, list it on 24.07.2017.


MEMBER (J)